## GOVERNMENT OF INDIA COAL LOK SABHA

UNSTARRED QUESTION NO:6279
ANSWERED ON:06.05.2003
IMPLEMENTATION OF DEVELOPMENT SCHEMES
BRAJ MOHAN RAM

## Will the Minister of COAL be pleased to state:

- (a) the names of development schemes implemented by financing out of the Community Development Fund by the Rajhara division and also of C.C.L. during the last three years alongwith the year-wise details of the funds spent on them;
- (b) the reasons for spending funds on the implementation of certain development schemes only in the said division out of Community Development Fund; and
- (c) the action proposed to be taken by the Government against the officers responsible for the same?

## **Answer**

## THE MINISTER OF COAL (SHRI KARIYA MUNDA)

- (a): Central Coalfields Limited has been undertaking different activities under community development programme in the villages/periphery within a radius of 8 Kms, from mines/areas such as:-
- 1. Construction / Repairs / Extension of school buildings.
- 2. Digging of well development of ponds, providing hand pumps for drinking water.
- 3. Rural road link to villages.
- 4. Rural health care through medical camps, family welfare programme.
- 5. Construction of community centre / bus sheds / children parks etc.
- 6. Sports and cultural activities.
- 7 Self Employment-training activities such as tailoring, shoe making, pattal plate making, weaving, driving training etc.

Total expenditure on these activities in Central Coalfields Limited (CCL) as a whole and Rajhara in particular during the last three years are given below:

```
(Fig. Rs. in Lakh)

2000-01 2001-02 2002-03 (Provl)

Central Coalfields Limited 58.25 50.34 70.24
Rajhara 1.82 1.21 1.42
```

(b): Spending of funds earmarked for community development scheme is decided as per decisions taken in the area level community development meeting, in consultation with representatives of different trade unions operating in the areas. These decisions are taken collectively and are based on area-specific requirements and availability of funds.

(c): Not applicable in view of reply to part (b) above.	